141.71 करोड़ रुपये की अनुमानित लागत की इस परियोजना पर धन लगाने के लिए बिहार और उत्तर प्रदेश की सरकारों को राज्य योजना में निर्धारित व्यय राशियों के भीतर शतप्रतिशत निर्धारित केन्द्रीय सहायता दी जाती है। 141.71 करोड़ रुपयों के समस्त अनुमान में शामिल नेपाल को लाभ पहुँचाने वाली स्कीमों के लिये बिहार सरकार को राज्य योजना में प्रबन्धित व्यय राशियों के अतिरिक्त केन्द्रीय सहायता अनुदान के रूप में दी जा रही है।

दिल्ली विकास योजना की क्रियान्विति

7087. **श्री रामावतार शास्त्री :** क्या स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क). क्या यह सच है कि दिल्ली की विकास योजना की क्रियान्विति के सम्बन्ध में दिल्ली विकास प्राधिकरण को शक्तियां प्रत्यायोजित कर दी गई हैं; और

(ख) यदि हां, तो उनका स्वरूप क्या है ?

स्वास्थ्य, परिवार नियोजन तथा नगरीय विकास मन्त्रालय में उपमंत्री : (श्री ब० सू० मूर्ति) (क). जी नहीं। दिल्ली विकास प्राधिकार अधिनियम, 1957 के अन्तर्गत दिल्ली विकास प्राधिकार की अपनी शक्तियां हैं।

(ख) यह प्रश्न नहीं उठता।

National Credit Council

7088. SHRI S. S. KOTHARI : Will the Minister of FINANCE be pleased to state :

(a) whether the decisions of the National Credit Council are binding on the Reserve Bank of India and the commercial banks; and

(b) whether Government propose to make it a statutory body by requisite legislation ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The National Credit Council is a advisory body and is intended to assist the Government and the Reserve Bank in taking appropriate decisions on budgeting and planning of over-all credit.

(b) No, Sir.

Houses for Dhobies in Delhi

7089. SHRI M. L. SONDHI : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether a nine-man Committee was formed under the Chairmanship of the former Works and Housing Minister, Shri M. C. Khanna, for the solution of the housing problem and general welfare of the Dhobies of Delhi ;

(b) if so, the recommendations thereof; and

(c) whether these recommendations have been implemented and, if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) A Committee was appointed by the former Works and Housing Minister, Shri M. C. Khanna in January, 1965 to consider the question of provision of dhobi ghats, residential accommodation, etc. for dhobis in Delhi/New Delhi.

(b) The main recommendations of the Committee are given in the statement laid on the Table of the House *[Placed in Library. See* No. LT-860/68]

(c) The information is being collected and will be laid on the table of the Sabha.

Estate duty of Mannarghet Mooppil Sthanom Estate

7090. SHRI A .K. GOPALAN : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3472 on the 11th March, 1868 and state ;

(a) whether in the light of complaints of evasion, enquires have been completed regarding the assessment of the Estate Duty of Mannarghet Mooppil Sthanom on